

Mr. Speaker: May I now request him to resume his seat. Let us proceed now. (Interruption).

12.39 hrs.

PAPERS LAID ON THE TABLE.
PASSPORTS RULES

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): Sir, on behalf of Shri M. C. Chagla, I beg to lay on the Table a copy of the Passports Rules, 1967, published in Notification No. G.S.R. 709 in Gazette of India dated the 10th May, 1967, under sub-section (3) of section 23 of the Passports Ordinance, 1967. [Placed in Library. See No. LT-465/67].

ANNUAL REPORT OF NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING ETC., ETC.

The Minister of Education (Shri Triguna Sen): I beg to lay on the Table—

(1) A copy of the Annual Report of the National Council of Educational Research and Training, New Delhi, for the year 1965-66, along with the Annual Accounts and the Audit Report thereon. [Placed in Library. See No. LT-466/67].

(2) A copy each of the following papers under sub-section (4) of section 23 of the Institutes of Technology, 1961:—

(i) Certified Accounts of the Indian Institute of Technology, Madras for the year 1965-66, along with the Audit Report thereon. [Placed in Library. See No. LT-467/67].

(ii) Certified Accounts of the Indian Institute of Technology, Bombay for the year 1965-66, along with the Audit Report thereon. [Placed in Library. See No. LT-468/67].

ANNUAL REPORT OF THE INDIAN TELEPHONE INDUSTRIES LIMITED

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): Sir, on behalf of Shri I. K. Gujral, I beg to lay on the Table a copy of the Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year 1965-66, along with the Audited Accounts, and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-469/67].

EMPLOYEES' PROVIDENT FUNDS ACT ETC., ETC.

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): I beg to lay on the Table—

(1) A copy of Notification No. G.S.R. 437 published in Gazette of India dated the 1st April, 1967, under sub-section (2) of section 4 of the Employees' Provident Funds Act, 1952, adding 'Linoleum Industry' and 'Indoleum Industry' to Schedule I to the said Act.

(2) A copy of the Employees' Provident Funds, (Third Amendment) Scheme, 1967, published in Notification No. G.S.R. 553 in Gazette of India dated the 22nd April, 1967, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952. [Placed in Library. See No. LT-470/67].

(3) (i) A copy each of the following Notifications under sub-section (3) of section 47 of the Delhi Shops and Establishments Act 1954:—

(a) The Delhi Shops and Establishments (Amendment)